

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 08.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.155/BB/ 2017	-	For compliance of office objections raised by registry	252(3)	Condor Constructions Pvt. Ltd. Vs ROC

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

SHRI KRISTINA PRASAD  
Ph: 9008667286

Condor Constructions  
Pvt. Ltd.

*[Signature]*

**ORDER**

PCS for Petitioner Company is present. Report from ROC is not received. Await ROC report. List it on 21/12/2017.

*[Signature]*  
**Member (T)**

*[Signature]*  
**Member (J)**